

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
LOK SABHA
UNSTARRED QUESTION NO-116
ANSWERED ON-14.09.2020

NPA's of MSMEs

116. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that small and medium traders of Gujarat who wanted to pay back bank loan but Public Sector Banks (PSBs) have declared their accounts as Non-Performing Asset (NPA) and sent to the NCLT;
- (b) if so, the details thereof including the number of such cases reported by PSBs in the State of Gujarat, district-wise;
- (c) whether the actions are being taken in accordance with the norms of Reserve Bank of India, if a loan is paid back by the borrower and if so, the details thereof; and
- (d) the action taken by the Government against guilty banks in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ANURAG SINGH THAKUR)

(a): As per data reported by PSBs, no account of small and medium traders of Gujarat who wanted to pay back bank loan has been declared as NPA and sent to the National Company Law Tribunal during the preceding or the current financial year (till 31.8.2020).

(b) to (d): Questions do not arise.
